

Strength of Doctors in CGHS Homoeopathic Dispensaries

1037. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the strength of doctors in CGHS Homoeopathic Dispensaries in Delhi is not upto the mark;

(b) if so, the number of doctors short in each Homoeopathic Dispensary/Unit in Delhi;

(c) whether the patients at large are, deprived of proper consultation from Homoeopathic CGHS Dispensaries; and

(d) if so, the facts thereof and steps Government propose to take to fill up the vacancies of Doctors?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A. R. ANTULAY): (a) and (b) One Homoeopathic doctor is short in each of the Homoeopathic dispensaries/units of Dev Nagar, Rajouri Garden, Darya Ganj, Timarpur and Gole Market.

(c) No, Sir, as no such complaint has been received in this regard.

(d) All the vacancies of Homoeopathic doctors have been referred to the Union Public Service Commission for filling up the same.

Construction of Luz-Taramani Section of MRTS, Madras

1038. SHRI V. P. DURAISAMY:
SHRI V. GOPALSAMY:

Will the PRIME MINISTER be pleased to state:

(a) whether Government would take up the construction of Luz-Taramani Section of MRTS of Madras;

(b) if the answer to part (a) above be in the negative, the reasons for the same;

(c) whether it is a fact that the Tamil Nadu Government has offered free land to Railways for Luz-Taramani project, if so, the details thereof;

(d) what will be the cost of the project at the present level;

(e) how long it will take up to complete the project if resources are made available; and

(f) the stations that would be in the section and the people, who would be benefited?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) There is no such proposal at present.

(b) Presently MRTS Project of Madras from Madras Beach to Luz is under construction (Madras Beach-Chepauk section has already been commissioned). Luz-Taramani section does not form a part of the sanctioned Project.

(c) Yes, Sir, Tamil Nadu Government has offered to give land, free of cost, for MRTS between Luz-Taramani subject to the following conditions:—

(i) The Government of India should commit to commence the execution of the project during the financial year 1996-97 and complete it within a period of five years by allocating the required funds;

(ii) Government of Tamil Nadu will retain right to exploit the air space over the RTS station, either individually or jointly with MTP(R); and

(iii) The station buildings should be designed by engaging the service of an architect consultant and executed with the concurrence of Government of Tamil Nadu, Madras Metropolitan Development Authority to facilitate the exploitation of the air space over the buildings by Government of Tamil Nadu.

(d) to (f) Do not arise in view of (a) & (b).